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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)
HON'BLE SHRI R.K.AHOOJA, MEMBER(A)

RA NO.97/97 in O.A.NO.2016/90
M.A.NO.1087/97

NEW DELHI, THIS 6TH DAY OF MAY, 1997

Shri R.L.Gupta
s/o Shri Chanan Mal
797 Rishi Nagar
Shakurbasti
DELHI - 34.

... Review Applicant

(By Advocate - Shri V.K.Rao)

In the matter of

Raj Singh & Ors. ... Original Applicants

VERSUS

Union of India & Others ... Original Respondents

ORDER(Oral)

Mrs. Lakshmi Swaminathan, Member(J)

After arguing the case for some time, the learned counsel seeks permission to withdraw this R.A. He submits that he proposes to file an O.A. in accordance with law.

R.A. No.97/97 is accordingly dismissed as withdrawn.

De
(R.K.AHOOJA)
MEMBER(A)

Lakshmi Swaminathan
(MRS. LAKSHMI SWAMINATHAN)
MEMBER(J)

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